

No. A-32011/09/2016-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A'- Wing, Shastri Bhawan,
Dr. R.P. Road, New Delhi, Dated: 3rd July, 2017

OFFICE ORDER

The President is pleased to grant Non-Functional Upgradation benefits in the Pay Band ₹67000 - 79,000/- (pre-revised) to the following three Senior Administrative Grade officers of Indian Corporate Law Service w.e.f. the dates mentioned against their name:

Sl.No	Name and Designation of the officers (Date of retirement, if already retired)	Effective date of NFU
1.	Sh. K.L. Kamboj, Director, ICLS Academy, IICA Manesar	01.04.2015
2.	Sh. S.K. Agarwal, Ex- RD (NWR), Ahmedabad (Retd. on 31.07.2016)	01.04.2016
3.	Sh. B.N. Harish, Ex-RD (SER), Hyderabad (Retd. on 29.02.2016)	01.04.2015


(Rakesh Kumar)

Under Secretary to the Government of India
Telefax: 011- 2338 3507

Copy to

1. Officers concerned
2. PS to CAM/ MoS
3. O/o Secy, CA/ AS/ DGCoA/ JS (B)/ JS (K)/ JS (G)/ JS (AC)
4. All RDs MCA. The offices concerned are also requested to forward a copy of the order to retired officers and do the needful for grant of admissible benefits
5. Cash Section, MCA Hqrs
6. Pay & Accounts Officer, MCA, New Delhi/ Chennai/ Mumbai/ Kolkata
7. E-Gov. Cell for placing on MCA website in Employees' Corner under NFU
8. Personal file of Officers concerned
9. Guard file.